

to give 50 cusecs in in rabi out of the supplies withdrawn from Central Bari Doab Canal system of Pakistan for the new Kashmir Canal (Kathua Canal).

(b) The authorised full supply discharge of old Kashmir Canal was 120 cusecs in Kharif and nil in rabi. The new Kashmir Canal (Kathua Canal) has a full supply discharge of 400 cusecs in Kharif and nil in rabi. The actual supply during Kharif varies from 100 to 400 cusecs depending on the demand of the Government of Jammu and Kashmir. During rabi 1962-63, the Government of Punjab have supplied upto 10 cusecs into this canal by agreement between the two States. The Government of Punjab have now agreed to increase the rabi supply to 20 cusecs by a decision taken in the 7th meeting of the Northern Zonal Council held in October, 1963.

U.S. Credit for Indian Firms

1538. { Shri Raghunath Singh;
Shri P. C. Borooah;

Will the Minister of Finance be pleased to state:

(a) whether U.S. has agreed to give credit totalling Rs. 5.56 crores to five firms of India from the sale proceeds of U.S. agricultural commodities supplied under PL 480; and

(b) if so, the names of the firms and the amount of credit granted to each?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) Details of five loans announced by the U.S. Government in October 1963, out of PL-480 (Cooley amendment) funds are as under:

	Rs.
Napco Bevel Gear of India Limited.	40,00,000
Mandya National Paper Mills Limited.	1,50,00,000
Arbor Acres Farm India Private Limited.	25,00,000
TOTAL :	5,56,00,000

Credit Policy of Reserve Bank

1539. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether a new decision has been taken regarding credit policy of the Reserve Bank; and

(b) if so, the details thereof?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes.

(b) As from the 30th October, 1963, the normal quota for the grant of loans and advances to scheduled banks by the Reserve Bank has been increased to 150 per cent. of their average statutory reserves. In deserving cases, additional accommodation, over and above this limit, will also be available. Interest on loans and advances upto one half of the normal quota will be charged at the bank rate of 4½ per cent and further loans and advances, if any, will carry interest at 6 per cent. The margin requirements in respect of advances against shares have been withdrawn.

Colombo Plan Consultative Committee

1540. { Shri Raghunath Singh;
Shri P. C. Borooah;

Will the Minister of Finance be pleased to state:

(a) the main observations/recommendations made at the Consultative

Name of the firm to which the loan has been granted.	Amount of loan granted	Rs.
The Union Carbide India Limited.		2,16,00,000
Kirloskar Cummins Limited.		1,25,00,000